

**THE ST. JOHN AMBULANCE ASSOCIATION (INDIA)
TRANSFER OF FUNDS ACT, 1956**

Act No. 21 OF 1956

See India Code

vol. VI-B

An Act to provide for the transfer of a portion of the funds of the St. John Ambulance Association (India) to the St. John Ambulance Association (Pakistan).

[17th May, 1956]

BE it enacted by Parliament in the Seventh Year of the Republic of India as follows:—

Short title. 1. This Act may be called the St. John Ambulance Association (India) Transfer of Funds Act, 1956.

Transfer of a portion of the funds of the St. John Ambulance Association (India). 2. (1) The body known as the St. John Ambulance Association (India), or any person authorised on its behalf may, from out of the funds of the Association, transfer to the St. John Ambulance Association (Pakistan) the amounts specified in the Schedule as being the share of the St. John Ambulance Association (Pakistan) which that Association has agreed to receive for being applied to the purposes for which they were held by the St. John Ambulance Association (India).

(2) Upon the transfer of such amounts under sub-section (1), the St. John Ambulance Association (India) shall be freed and discharged from all obligations imposed upon it under any trust or other document in respect of anything to be done in Pakistan or in any part thereof.

THE SCHEDULE

(See section 2)

Statement showing the share of the St. John Ambulance Association (Pakistan)

Share of the St. John Ambulance Association (Pakistan) from the funds of the St. John Ambulance Association (India) as on the 30th June, 1948	15,85,780-8-0
Less advance paid upto the 31-12-1952	20,369-3-0
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Balance due to the St. John Ambulance Association (Pakistan)	15,65,411-5-0
Less amount due to Punjab (I) St. John Ambulance Association	52,188-0-0
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of Funds

Net amount due to the St. John Ambulance Association
(Pakistan) 15,13,223-5-0

Add interest earned on the securities in the share of the
St. John Ambulance Association (Pakistan) from
1-7-48 to the date of transfer after adjusting interest on
the amount due from the West Punjab Branch of the
St. John Ambulance Association (Pakistan).

Rep. by Act 18 of 1980. s2 + sch 7 (w/ef. 26.12.60)